

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 41 of 2019 (SZ)**

K. Srinivasan

...Applicant

**-Vs-**

Reliable Polymers,  
Rep. by its Director/Proprietor  
D. Srinivasan Chennai and Ors.

...Respondents

<b>S. No</b>	<b>Description</b>	<b>Page No.</b>
1.	Report filed on behalf of the Respondent – Tamil Nadu Pollution Control Board	1 – 6

**Filed by  
Thiru. Sai Sathyajith,  
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**APPLICATION No.41 of 2019 (SZ)**

K. Srinivasan

...Applicant

-Vs-

Reliable Polymers Chennai & Ors

...Respondents

**REPORT FILED ON BEHALF OF THE 2<sup>ND</sup> and 3<sup>RD</sup> RESPONDENTS  
- TAMILNADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o. P.M. Ramasamy aged about 57 years, having office at No. 76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 and I am filing this Report on behalf of the 2<sup>nd</sup> and 3<sup>rd</sup> Respondents and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 16.09.2021 and directed inter alia as follows:-

*Para 12. The Tamil Nadu Pollution Control Board (TNPCB) is directed to ascertain as to whether the applicant is owning any industry or whether he had let out the industry to somebody else for running on certain agreement basis and whether he is complying with all the conditions imposed under the necessary permissions and other norms under the environmental laws and if not, what is the nature of action taken by the Pollution Control Board regarding the same and submit a report to this tribunal before the next*

  
5/10/24  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

*hearing date. The Committee has not filed the report as directed by this Tribunal earlier. The committee is also directed to file the report as directed as per the order dated 04.06.2021 before the next hearing date.*

*13. As regards the action imposing Environmental Compensation taken by the Pollution Control Board against the 1<sup>st</sup> respondent, they filed an appeal before this Tribunal as Appeal No 56 of 202 (SZ) and this tribunal has partly allowed the appeal today and remitted the matter to the pollution control Board for further consideration after complying with the Principles of Natural Justice. We have not expressed any opinion regarding the liability of the 1<sup>st</sup> respondent and the quantum of compensation in that appeal and the power of this Tribunal to consider the quantum of Compensation payable for the Violations if any, If this Tribunal is not satisfied with the quantum of compensation imposed by the Pollution Control Board, it is always left open and that can be considered by this Tribunal while disposing the matter after hearing both sides.*

3. It is respectfully submitted that in compliance of the same, the unit of M/s. Reliable Polymers was inspected on 24.09.2021 and it was noticed that the unit was under operation with four numbers of Injection moulding machines out of eight numbers of injection moulding machines installed inside the unit premises, for manufacturing of automobile plastic components and health care plastic components. Further, the unit authority vide letter dated 23.09.2021 has informed that presently the unit is running only four machines and remaining four machines is not in working condition and awaiting for the suppliers to sell the machines.

The status of the machinery is as follows:

*R. Jayaram* 5/10/2021  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No. 76, MOUNT SALAI, CHENNAI-600 032

S No	Machines Name and Number	Equipment Electrical Power rating	Operating condition
1	Injection Moulding machine#1- 180 T	20 HP	In Operation
2	Injection Moulding machine#3- 150 T	18 HP	In Operation
3	Injection Moulding machine#4- 140 T	15 HP	In Operation
4	Injection Moulding machine#6- 110 T	15 HP	In Operation
Total Equipment Electrical Power rating which are in operation		68 HP	
5	Injection Moulding machine#5- 110 T	15 HP	Not in Operation-Will be sold out shortly
6	Injection Moulding machine#2- 180 T	20 HP	Not in Operation-Will be sold out shortly
7	Injection Moulding machine -90 T	10 HP	Not in Operation-Will be sold out shortly
8	Injection Moulding machine- 350 HP	45 HP	Not in Operation-Will be sold out shortly
Total Equipment Electrical Power rating which are not in operation		90 P	

4. It is respectfully submitted that the machineries having the total electrical power rating capacity of 68 HP only is in operation out of total capacity of 158 HP. In this connection, it is respectively submitted that as per the Tamilnadu Pollution Control Board B.P.Ms.No 6 of 2016, the unit activity falls under Green category and

*R. Rajan* 5/10/2024  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No. 76, MOUNT SALAI, CHENNAI-600.032

as per the Tamil Nadu Combined development and Building Rules, 2019, the Zoning regulations and the activities permissible in Industrial use zone states that "All Industries (without restrictions of HP or floor area or number of workers) except those industries listed under as Red category in annexure of these regulations". Further, the following units are situated abutting to the complainant house.

- i. North side- M/s. Enertech Electric Enterprises Pvt Ltd., No 39, 1<sup>st</sup> Cross street, Achuthan Nagar, Ekkattuthangal, Chennai 600032
- ii. South Side- Tool room unit located back side of the complainant house.
- iii. West side- M/s. R R Builders and adjoining that the unit of M/s. Venticare Medical Inc is located and manufacturing the Medical Disposable Products through Injection Moulding.[Green Category- 3032 ( Polythene and plastic processed products manufacturing (Virgin Plastic)]
- iv. North side i.e next to the unit of M/s. Enertech Electric Enterprises Pvt Ltd.,

5. It is respectfully submitted that the complainant (Thiru.K.Srinivasan) has rented his land located at No 1, Phase-IV, Achuthan Nagar 1<sup>st</sup> Cross street, Thiru.Vi.Ka.Industrial Estate, Ekkattuthangal, Chennai -600032 to three of the industries namely,

  
5/10/2024  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

- a. M/s. Lavanya Industries- Lathe works, Press tool, Mould & Die, Cylinder surface grinding unit (Green Category 3066- Light Engineering & Fabrication units with painting)
- b. M/s. Eskimo Frozen Foods- Ice cubes making unit (Green Category 3049- Chilling plant and Ice making without using Ammonia)
- c. M/s. Vigneshwaran Engineering Works- Lathe works, Press tool, Mould & Die, Cylinder surface grinding unit. (Green Category 3066- Light Engineering & Fabrication units with painting)

6. It is respectfully submitted that none of the above mentioned Green Category Industries have obtained Consent of the Tamil Nadu Pollution Control Board. Hence these units were issued with show cause notice by the DEE vide Proceedings dated 24.09.2021 for operating the unit without obtaining consent of the Board.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
5/10/2024  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032  
**BEFORE ME**

**VERIFICATION**

I, R. Rajamanickam, S/o P.M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

  
5/10/2024  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Original Application No. 41 of 2019 (SZ)

K. Srinivasan

...Applicant

-Vs-

Reliable Polymers,  
Rep. by its Director/Proprietor  
D. Srinivasan Chennai and Ors.

...Respondents

REPORT FILED ON BEHALF OF THE  
RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB  
Thiru. Sai Sathyajith  
Advocate, Chennai.

Dated: 05.10.2021

Date of hearing: 22.10.2021